GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3607
ANSWERED ON:01.12.2010
RRR OF WATER BODIES
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Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is aware of fast disappearing of water bodies in the country;
- (b) if so, the details of water bodies included for Repair, Renovation and Restoration (RRR) programme, State-wise during each of the last three years and the current year;
- (c) the details of cost sharing between the Centre and States under the RRR programme;
- (d) whether more water bodies are going to be taken up under the scheme, State-wise;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the work regarding RRR of water bodies has been reviewed; and
- (g) if so, the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

(a)& (b) The details of Repair, Renovation and Restoration of Water Bodies with domestic support are as under:

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Name of State Number of Water Bodies
2007-08# 2008-09# 2009-10 2010-11 (Current Year)

Orissa Nil Nil 1761## Nil

Karnataka Nil Nil 1696## Nil

Andhra Pradesh Nil Nil Nil 1029
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The Scheme was approved during March, 2009, hence no water bodies work was taken up during 2007-08 and 2008-09.
The number of projects sanctioned is now under review keeping in view the State-wise ceiling fixed by the Planning Commission and therefore likely to be reduced significantly.

The details of Repair, Renovation and Restoration of Water Bodies with External Assistance are as under:

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Name of State Number of Water Bodies
2007-08 2008-09 2009-10 2010-11(Current Year)

Tamil Nadu 50 1103 493 619

Karnataka Nil Nil 1096 Nil

Andhra Pradesh 428 1046 354 60

Orissa Nil Nil 62 162
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- (i) Under Domestic Support Scheme For Special Category States (North-Eastern States including Sikkim, Himachal Pradesh, Jammu & Kashmir, Uttarakhand and undivided Koraput, Bolangir and Kalahandi (KBK) districts of Orissa) as well as projects benefitting drought prone/tribal/naxal-affected areas, funding pattern is 90% by the Government of India as Central Assistance (100% grant) and 10% by the State Governments. For non-special category States, the funding pattern is 25% by Government of India as Central Assistance (100% grant) and 75% by the State Governments.
- (ii) Under External Assistance Scheme 25% of external loan is taken as liability by Government of India and passed on as additional Central assistance (100% grant) to the States for the Projects and remaining 75% of loan is passed on to the concerned states on

back to back basis and is to be repaid by the states.

(d) & (e) The proposals received from State governments and State-wise details of water bodies are as under:

Name of State Number of Water Bodies

Bihar 15
U.P.(Bundelkhand) 37
M.P.(Bundelkhand) 78
Maharshtra 549
Gujarat 95
Chhattisgarh 177
Haryana 3
Meghalaya 1
Total 955

(f) & (g) National Pilot Project on RRR which was launched in 2005 has been completed and impact studies have been carried out. The projects have resulted in creation of an additional irrigation potential of 88,000 ha.